

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/2016(CHE)2023**  
**PETITION NUMBER : CP(IB)/839/CHE/2019**  
**NAME OF THE PETITIONER : P Sriram, (Liquidator)  
M/s. Bharat Coal Chemicals Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 15 of IBBI  
Reg 2016**  
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**ORDER**

None appears for the Applicant/Liquidator.

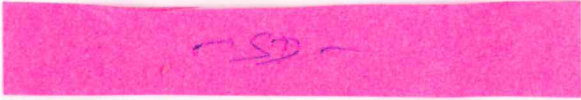
This application has been filed to take on record the 15th Progress Report for the quarter ended 30th September 2023.

The said report is taken on record subject to all just exceptions.

Accordingly, IA(IBC)/2016(CHE)2023 is **disposed of**.

  
**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**